

NOTICE

IT IS HEREBY INFORMED to the Advocates and Parties-in-person at the Principal Seat at Bombay and its Benches at Nagpur and Aurangabad and the High Court of Bombay at Goa that they shall provide the details (**Case number and name of the parties**) of the pending cases **before High Court of Bombay**, involving the issues decided by the Hon'ble Supreme Court of India in the case of **Revanasiddappa and Another Versus Mallikarjun and Others in Civil Appeal No. 2844 of 2011 and other connected matters vide judgment dated 1st September 2023**, in order to list the said cases for hearing and disposal before the Hon'ble Courts, as per roster till 30th September 2023.

The list of such cases pending at High Court of Bombay **at Goa and Benches at Nagpur and Aurangabad** be provided to the **Registrar (Judicial)** at the respective seats.

5th September 2023

High Court, Appellate Side
Bombay.

By Order,

Sd/-

(H. M. Bhosale)
Registrar (Judl-I)